

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI B. V. WAGH
COURT 56 ADDL. SESSIONS JUDGE
CRIMINAL CAUSE LIST DATED 18.06.2020

Sr. No.	Case No	Particulars	Stage	Name of Adv.	Next Date
1	ABA 356/2020	Balkrishna Jamnalal Vyas V/s. Mahim P. Stn.	Hrg.	Adv. Subhash Menon	
2	ABA 437/2020	Sneha Rajendra Bansode V/s. Dadar P. Stn.		Adv. Pratibha Bangera	
3	A.B.A. 454/2020	Amrit Bharat Shah V/s. Bandra P. Stn.	For Hearing	Adv. Nidhi Mehta	
4	Cr.B.A.1195/2020	Tabrej Abdul Gani Mulla V/s. Shivaji Nagar P. Stn.	Hearing	Adv. Dinesh P	
5	Cr.B.A.1406/2020	Dinesh Prabhu Karenoor V/s. Dharavi P. Stn.		Adv. Amrish Salunke	
6	ABA 659/2020	Ali Aijaz Qureshi & Ors. V/s. Nagpada P. Stn.		Adv. Khalid M. I. Ansari	
7	MA in ABA 219/17	Marine Drive P. Stn. V/s. Mete Kishor Jain			
8	Cr.B.A. 287/2020	Dashrath Santosh Shinde @ Babu V/s. RCF P. Stn.		Adv. D. G. Gujral	
9	ABA 390/2020	Wakil Ahmed S/o Khalil Ahmed V/s. Shahu Nagar P. Stn.		Adv. Ranjit Singh	
10	Cr. B.A. 657/2020	Firoz Fayyaz Khan V/s. Mahim P. Stn.		Adv. C. P. Yadav	
11	ABA 455/2020	Meena Raju Kadam @ 2 Ors. V/s. Dharavi P. Stn.		Adv. Ram Mani Upadhyay	

12	ABA 476/2020	Pankaj Shantilal Sisodia V/s. Dharavi P. Stn.	For Hrg.	Adv. Vinod Chauhan	
13	Cr.B.A.781/2020	Mr. Mangalsingh Gulabsingh Devda V/s. Dadar P. Stn.		Adv. Sanjay Singh	
14	A.B.A.513/2020	Abdul Hamid Mohd. Iqbal Shaikh		Adv. Prakash Shetty.	
15	Cr.B.A.1374/2020	Sameer Arun Mhatre V/s. Mahim P. Stn.			
16	Cr. B.A.1433/2020	Ajaz Rafil Shaikh V/s. Dadar P. Stn.		Adv. Anamika Tiwari	
17	Cr. B.A.1027/2020	Rafiq Sayyed @ Rafya Hussain Sayyed V/s. Dharavi P. Stn.		Adv. Ashish Phadke	
18	Cr. B.A.1199/2020	Baban Ramchandra Gadhawe V/s. Parksite P. Stn.		Adv. Sandesh D. Jadhav	
19	Cr. B.A.1201/2020	Jaan Mohd. Farid Shaikh V/s. Ghatkopar P. Stn.		Adv. Dipika Gupta	
20	Cr.B.A.1372/2020	Abbufahad Abbas SK V/s. Dharavi P. Stn.			
21	Cr.B.A.1404/2020	Firoz @ Banta Faizulla Khan V/s. Dharavi P. Stn.		Adv. Amrish Salunke	
22	ABA 670/2020	Satish Ramdin Agarwal V/s. Shivaji Park Police Station			
23	M.A. in S.C.485/2019	DCB CID Unit 5 V/s. Nadeem Nasim Khan @ Sattar & Ors.		APP V. D. More.	
24	Cr. B.A. Exh.11in S.C.181/19	Mohd. Jamshed Mansuri V/s. Shivaji Nagar P. Stn.		Adv Meshram	
25	Cr. B.A.			Adv. Pradhan	

	1449/2020				
26	Cr.B.A. 635/2020 in NDPS Spl. Case	Kalu Sahebrao Mohite V/s. Azad Maidan			

Sheristedar, C.R.No.56.